

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.214- IA/462(AHM) 2024
In
C.P.(IB)/261(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

BBM Impex Pvt Ltd

.....Applicant

V/s

Innovative Tyres and Tubes Ltd

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant / Chairman of the

Monitoring Committee

: Mr. Navin Pahwa, Sr. Advocate a/w.

: Mr. Ravi Pahwa, Advocate

For the Respondent / SRA

: Mr. Kunal Vaishnav, Advocate for R-2

ORDER

IA/462(AHM) 2024

We have heard Learned Sr. Counsel for the applicant as well as Counsel for the respondent No. 2 / SRA and perused the records.

The order is reserved.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)